

**GOVERNMENT OF JAMMU AND KASHMIR  
GENERAL ADMINISTRATION DEPARTMENT**

Civil Secretariat, Jammu

**Notification**

**Jammu, the 20<sup>th</sup> of May, 2020**

**S.O.175.-** In exercise of the powers conferred by Section 23 of the Jammu and Kashmir Board of Professional Entrance Examination Act, 2002, the Lieutenant Governor of Union territory of Jammu and Kashmir is pleased to direct that Rule 4 of the Jammu and Kashmir Board of Professional Entrance Examination Rules, 2014 shall be substituted as under:-

**"(4) General Eligibility for Admission:** Any candidate interested in appearing in any entrance test, conducted by the Board, must possess Domicile Certificate issued under the Jammu and Kashmir Grant of Domicile Certificate (Procedure) Rules, 2020 and such age and qualification, including of category certificate and experience, as prescribed by the Government for such course from time to time."

**By order of the Lieutenant Governor.**



(Mohit Raina) KAS

**Under Secretary to the Government**

No.GAD(L)F-210/2020

Dated:20.05.2020

Copy to the: -

1. Ld. Advocate General, J&K.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Chief Electoral Officer, J&K.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. All Commissioner/Secretaries to the Government.
10. Divisional Commissioner, Jammu/ Kashmir.

11. Chairperson, J&K Special Tribunal.
12. Director General, J&K Institute of Management & Public Administration & Rural Development.
13. Director Information, J&K.
14. All Deputy Commissioners.
15. All Heads of the Departments/Managing Directors/Secretary, J&K Advisory Boards.
16. Secretary, J&K Public Service Commission/SSB/BoPEE.
17. Director Estates, J&K.
18. Director Archives, Archaeology & Museums.
19. Secretary, J&K Legislative Assembly.
20. General Manager, Government Press, Jammu/Srinagar.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Advisor(S)/(F)/(B) & (BK) to the Lieutenant Governor.
23. Private Secretary to Secretary to the Government, GAD.
24. Governor Order/Stock file/Website, GAD.

